

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

No. 03/2021/R&S

Dated Ranchi the 14th of January, 2021

In exercise of the powers conferred by sub-Rule (1), Rule 1 of Chapter-I of “High Court of Jharkhand Rules for Video Conferencing for Courts, 2020”, it is notified that the aforesaid Rules shall apply qua this Court and vis-à-vis courts and tribunals over which this Court has jurisdiction and shall come into force from the date of this notification.

By order
Sd/-
(Ambuj Nath)
Registrar General